NATIONAL COMPANY LAW TRIBUNAL,
SPECIAL BENCH (COURT 1)
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03.12.2020 at 2.30 P.M THROUGH VIDEO CONFERENCING

PRESENT : SMT. R. SUCHARITHA, MEMBER - JUDICIAL
SHRI ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBER	:	MA/740/2020 IN
PETITION NUMBER	:	CA/383/2020
NAME OF THE PETITIONER(S)	:	Propel Holdings LLP
NAME OF THE RESPONDENT(S)	:	Roc, Chennai
UNDER SECTION	:	Rule 11 of NCLT Rules, 2016

ORDER

Mr. K.M.Anand, Advocate for the Applicant is present through Video Conferencing Platform.

Counsel for the Petitioner is permitted to file supporting documents to satisfy this Tribunal that the Company was active at the time of struck off and the Company has commenced the business for which purpose it was incorporated.

List this matter on **11.01.2021.**

-sd-
(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-
(R. SUCHARITHA)
MEMBER (JUDICIAL)

MS